GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO 3888 TO BE ANSWERED ON 24.03.2017

SUPPORT TO TRAINING AND EMPLOYMENT PROGRAMME FOR WOMEN

3888 DR. RATNA DE(NAG) SHRI HARI OM PANDAY SHRI SHARAD TRIPATHI

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state

- (a) Whether the Government is implementing 'Support to Training and Employment Programme for Women(STEP) scheme' to provide skills and knowledge to women and if so, the salient features thereof;
- (b) the details of project proposals submitted under the said scheme indicating the projects sanctioned and grant-in-aid given along with the number of beneficiaries covered thereunder during each of the last three years and the current year, State/UT-wise; and
- (c) the further measures taken for effective implementation and to expand the reach of the scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ)

- (a) The Ministry has been administering 'Support to Training and Employment Programme (STEP) for Women' since 1986-87 as a 'Central Sector Scheme'. The STEP Scheme aims to provide skills that give employability to women and to provide competencies and skill that enable women to become selfemployed/entrepreneurs. The Scheme is intended to benefit women who are in the age group of 16 years and above across the country. The assistance under STEP Scheme will be available in any sector for imparting skills related to employability and entrepreneurship as identified by the Ministry of Skill Development & Entrepreneurship including but not limited to the Agriculture, Horticulture, Food Processing, Handlooms, Traditional Crafts like Embroidery, Zari etc. Handicrafts, Gems & Jewellery, Travel & Tourism, Hospitality.
- (b) Proposals under the scheme are submitted by eligible institutions/ organizations including NGOs, and as per qualification/eligibility according to guidelines, approval/selection of projects are done. State/ UT-wise details of projects sanctioned during the last 3 years and current year is at <u>Annexure-I</u> and funds allocated to the various organizations for the said period is at <u>Annexure II</u>. Number of beneficiaries State/UT-wise covered under the Scheme during the last three years and current year is at <u>Annexure-II</u>.
 - (c) The guidelines of the scheme are revised regularly to expand the reach of the programme and strengthen the scheme. Latest guidelines was revised in August 2016.

Statement referred to in reply to Lok Sabha Unstarred Q.No. 3888 to be answered on 24.03.2017 regarding STEP Scheme

State/ UT-wise number of projects sanctioned to the Organizations/NGOs during the last
three years and current year (upto 21.03.2017)

S.	STATES	Number of projects sanctioned						
No.		2013-14	2014-15	2015-16	2016-17			
1	Andhra Pradesh	1	-	2	-			
2	Arunachal Pradesh	-	-	-	-			
3	Assam	1	2	1	-			
4	Bihar	-	-	9	-			
5	Chhattisgarh	-	-	4	-			
6	Haryana	-	-	3	-			
7	Jammu & Kashmir	-	-	2	-			
8	Jharkhand	-	-	3	-			
9	Kerala	-	_	2	-			
10	Karnataka	2	1	4	-			
11	Madhya Pradesh	2	2	5	-			
12	Maharashtra	2	-	5	-			
13	Manipur	2	12	-	-			
14	Mizoram	-	1	-	-			
15	Nagaland	1	1	-	-			
16	Orissa	-	-	4	-			
17	Rajasthan	-	3	4	-			
18	Tamil Nadu	-	-	3	-			
19	Uttarakhand	-	-	6	-			
20	Uttar Pradesh	3	1	33	-			
21	Delhi	-	-	5	-			
	Total*	14	23	95	-			

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State/UT-wise release of fund to the	Organizations/NGOs	during the	last three	years and
current year upto 21.03.2017 under ST	EP Scheme.			

S. No.	ST A TES	Funds released (Rs. in Lakhs)							
5. INO.	STATES	2013-14	2014-15	2015-16	2016-17				
1	Andhra Pradesh	86.58	-	42.45	32.58				
2	Arunachal Pradesh	-	-	12.68	-				
3	Assam	20.02	73.02	5.24	43.95				
4	Bihar	-	-	80.61	16.66				
5	Chhattisgarh	-	-	39.47	-				
6	Gujarat	-	-	-	-				
7	Himachal Pradesh	-	-	-	-				
8	Haryana	-	-	26.76	5.65				
9	Jammu & Kashmir	67.44	42.30	17.54	5.42				
10	Jharkhand	-	-	29.96	7.80				
11	Kerala	-	-	20.43	-				
12	Karnataka	159.20	89.78	33.04	126.49				
13	Madhya Pradesh	120.14	107.74	106.67	104.31				
14	Maharashtra	48.12	10.22	59.43	30.23				
15	Manipur	55.32	220.33	101.24	70.62				
16	Meghalaya	-	-	-	-				
17	Mizoram	-	10.56	-	-				
18	Nagaland	21.77	47.67	-	-				
19	Orissa	-	-	52.57	17.46				
20	Punjab	-	74.03	27.94	-				
21	Rajasthan	-	17.10	22.09	4.42				
22	Sikkim	-	-	-	-				
23	Tamil Nadu	-	-	37.09	-				
24	Tripura	-	-	-	-				
25	Uttaranchal	53.96	18.86	51.92	4.88				
26	Uttar Pradesh	51.40	20.54	328.77	116.95				
27	West Bengal	5.41	-	8.02	-				
28	Delhi	-	-	65.23	9.75				
29	For evaluation	12.49	8.07	4.60	-				
	study								
	Total	701.85	740.22	1173.75	597.17				

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State/UT-wise	beneficiaries	covered	during	the	last	three	years	and	current	year	upto
21.03.2017 und	ler STEP Sche	me.									

S. No.	STATES -	Beneficiaries covered							
		2013-14	2014-15	2015-16	2016-17				
1	Andhra Pradesh	2100	800	2000	1425				
2	Arunachal Pradesh	50	-	450	-				
3	Assam	754	50	675	1600				
4	Bihar	-	-	-	400				
5	Chhattisgarh	-	-	-	-				
6	Gujarat	-	-	-	-				
7	Himachal Pradesh	-	-	-	-				
8	Haryana	-	-	-	100				
9	Jammu & Kashmir	2800	5500	-	200				
10	Jharkhand	-	-	-	200				
11	Kerala	-	770	350	-				
12	Karnataka	17076	6666	6298	3934				
13	Madhya Pradesh	1400	520	975	1850				
14	Maharashtra	-	3609	125	250				
15	Manipur	536	1505	2925	1700				
16	Meghalaya	-	-	-	-				
17	Mizoram	-	-	150	-				
18	Nagaland	300	563	200	-				
19	Orissa	-	250	-	300				
20	Punjab	3537	5000	-	-				
21	Rajasthan	-	250	-	200				
22	Sikkim	-	-	-	-				
23	Tamil Nadu	-	-	-	-				
24	Tripura	-	-	-	-				
25	Uttaranchal	2125	3180	-	500				
26	Uttar Pradesh	200	1810	985	2000				
27	West Bengal	600	480	-	-				
28	Delhi	-	-	-	200				
	Total	31478	30953	15133	14859				